

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).6153/2009

PODDUTOORI LALITA DEVI & ANR.

Petitioner(s)

VERSUS

APSRTC, REP.BY M.D. & ANR.

Respondent(s)

(With office report)

Date: 02/09/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anil Kumar Tandale,Adv.

Mr. P.Venkat Reddy,Adv.

Mr. B.Ramana Murthy,Adv.

For Respondent(s)

Mr. G.N.Reddy,Adv.

UPON hearing counsel the Court made the following
ORDER

Service of notice is complete on the respondents.
counter affidavit is filed.

No

List the matter before the Hon'ble Court, as per Rule.

(ASHOK MENON)
Registrar